

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-954
ANSWERED ON-09/02/2023

INDIAN PLAYERS FAILING IN DOPING TESTS

954. SHRI PARIMAL NATHWANI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that the number of players from India failing dope test is increasing;
- (b) the number of players failing dope test in the last three years and the current year, the details thereof, game-wise, year-wise; and
- (c) the steps taken/being taken by Government for creating awareness among players about the banned substances and performance enhancing drugs?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) No, Sir. As per the data of doping tests carried out by the National Anti-Doping Agency (NADA), in the past few years, there has been a decreasing trend in the number of Anti-Doping Rule Violation (ADRV) cases.

(b) The details of the cases of Anti-Doping Rule Violation (ADRV) in the last three years and the current year are as under:-

Years	Number of dope tests conducted	Cases of Anti-Doping Rule Violations	Percentage of athletes failing dope test
2020	1250	55	4.4
2021	1984	46	2.3
2022	4260	123	2.8
2023 (as on 6.2.2023)	335	03	0.8

The details thereof game-wise and year-wise in the last three years and the current year at Annexure.

(c) The Government, through the National Anti-Doping Agency (NADA), conducts various anti-doping awareness programmes/sessions for sportspersons as well as support staff with the purpose of raising awareness about banned substances and performance enhancing drugs and consequences of doping, at various places across the country during sports events/training camps. These awareness sessions also cover key topics such as principles of strict liability, ethical values in sports, dope control process, health hazards and consequences of doping, therapeutic use exemptions and prohibited substances, and various other issues relating to doping control.

Besides, following steps are taken for creating awareness among sportspersons:

- (i) NADA implements an event-based anti-doping education model during major events, such as National Games, Khelo India University Games, Khelo India Youth Games, North East Olympic Games, etc. to reach out to the masses.
- (ii) Interactive tools like the anti-doping pledge, awareness mobile game, anti-doping digital quiz, awareness kiosks, mobile van and workshops are adopted by NADA as part of the overall activities for education awareness of athletes.
- (iii) NADA also hosts brainstorming workshops with the various National Sports Federations (NSFs) to sensitize them against doping in sport and promote the message of clean sport amongst athletes and athlete support personnel.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 954 FOR 09.02.2023 REGARDING “INDIAN PLAYERS FAILING IN DOPING TESTS”.

Game/Discipline-Wise and Year-Wise ADRV cases in the last Three Years and the Current Year

Sl.No.	Sports Discipline	2020	2021	2022	2023 (as on 6.2.2023)
1.	Aquatics	-	-	1	-
2.	Archery	-	2	-	-
3.	Athletics	9	16	46	-
4.	Automobile sports	-	-	-	-
5.	Badminton	-	-	-	-
6.	Para Badminton	-	1	-	-
7.	Basketball	1	-	2	-
8.	Body-building	-	6	1	-
9.	Bowling	-	-	1	-
10.	Boxing	3	-	2	-
11.	Bridge	-	-	1	-
12.	Cricket	1	-	-	-
13.	Cycling	-	-	1	-
14.	Canoeing	-	2	-	1
15.	Football	1	-	2	-
16.	Fencing	1	-	-	-
17.	Field Hockey	-	-	1	-
18.	Gymnastic	-	-	1	-
19.	Judo	-	1	7	-
20.	Ju-jitsu	-	-	-	-
21.	Kabaddi	7	2	5	-
22.	Karate	-	-	1	-
23.	Para-powerlifting	-	-	3	-
24.	Para athletics	-	-	2	-
25.	Powerlifting	7	6	6	-
26.	Rowing	-	-	-	-
27.	Rugby Union	-	1	-	-
28.	Shooting	1	1	1	-
29.	Para Shooting	-	-	1	-
30.	Tennis	-	-	-	-
31.	Taekwondo	1	-	1	-
32.	Volleyball	1	-	-	-
33.	Weightlifting	15	1	15	2
34.	Wrestling	6	5	21	-
35.	Wushu	1	2	1	-
	Total	55	46	123	3
